

(Recruitment Cell) FDA Bhavan, Kotla Road, New Delhi-110002

Dated: April, 2025

CIRCULAR-DEP-01/2025

SUBJECT:-Filling up of various posts in the Food Safety and Standard Authority of India (FSSAI) through deputation on Foreign Service terms-reg.

Food Safety and Standards Authority of India (FSSAI) is a statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

- 2. FSSAI proposes to fill-up various positions from officers holding regular position in the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations on transfer on deputation (including short-term contract) on foreign service terms basis as per the details contained in **Annexure–I**. Applicants fulfilling the eligibility criteria & having relevant experience, etc., may apply online on the link available under the tab 'jobs@fssai(careers)'on the FSSAI website i.e.www.fssai.gov.in commencing from 15.04.2025 to 30.04.2025.
- **3.** The departmental officers in the feeder cadre category who are in direct line of promotion shall not be eligible for consideration for appointment on deputation.
- 4. The hard copy of online application form duly certified by the employer along with "Certificate by the employer/Cadre Controlling Authority" in the prescribed format and other supporting certificates/documents (Integrity certificate, vigilance clearance, Major/Minor penalty imposed during the last ten years and up to-date duly certified photocopies of APARs for the last 5 years) must reach through proper channel to Assistant Director, Recruitment Cell, FSSAI Headquarters, 312, 3rdFloor, FDA Bhawan, Kotla Road New Delhi by 15.05.2025 for further necessary action.
- 5. The period of deputation would be initially for one/two/three years depending upon the post(s). Further extension beyond the stipulated terms would be subject to availability of vacancies and performance of the deputationist. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training's Office Memorandum No.6/8/2009-Estt. (Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The maximum age limit for appointment on deputation shall be **56 years** on the last day of receiving of the applications.
- 6. Officials of other Departments, Autonomous Bodies etc. where salaries are paid on IDA basis may kindly refer to the IDA-CDA Equivalency issued for FSSAI as **Annexure-II** for ascertaining their eligibility for various posts on Deputation.

7. The vacancies shown in the advertisement are indicative which may increase or decrease at the discretion of the Competent Authority. The Food Authority reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage. For further clarification applicants may contact on email at recruitment.fssai@fssai.gov.in and/or phone no. 011-23667423.

(Pritha Ghosh) Jt. Director (Recruitment) Tele: 011-23667527

To,

- 1. The Under Secretary (Food Regulations), Department of Health and Family Welfare, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi with a request to kindly send the advertisement to Department of Personnel and Training for uploading the advertisement on DOP&T website for wide circulation.
- 2. IT Division-for uploading on official website (www.fssai.gov.in).

Certification by the Employer/Cadre Controlling Authority

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2.	Also	certified	that:

- (i) There is no vigilance or disciplinary case pending/contemplated against Smt./ Shri
- (ii) His/ Her integrity is certified.
- (iii) His/ Her CR Dossier in original are enclosed/ photocopies of the ACRs/APARs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- (iv) No major/ minor penalty has been imposed on him/ her during the last 10 years **or** A list of major/minor penalties imposed on him/her during the last 10 years is enclosed. (as the case may be).

Countersigned (Employer/Cadre Controlling Authority with Seal)

ANNEXURE-I

Posts proposed to be filled up in FSSAI on transfer on Deputation on Foreign Service Terms Basis

Post Code	Post/ Pay Level	No of Posts	Eligibility/Experience
DEP- 01/2025- 01	Director (Pay Level- 13) (₹ 123100- 215900)	02	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi– Government, Statutory or Autonomous Organisations:-
			(a) (i) Holding analogous post on regular basis in the parent cadre or department; or
			(ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 12 or equivalent in the parent cadre or department; and
			(b) possessing the educational qualification as under:
			(i) Bachelor's Degree from a recognised University or Institution; and
			(ii) Fifteen years' experience in handling administration, finance, human resource development or/and vigilance matters depending on the post requirement.
			Desirable: Degree of Law or MBA degree or equivalent from a recognised university or institution OR
			(c) (i) "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time
			OR PG Diploma of at least one year duration from a recognized University or Institution in Food Safety & Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time
			OR BE or B.Tech in Food Technology or Dairy
1	I	I	DE ST B. Teen in 1 ood recliniology of Daily

			Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time and;
			(ii) with fourteen years experience of working in research or development in Laboratories or Research Institutions or Scientific Organisations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination;
			(d) (i) Doctorate Degree in any of the aforesaid subjects with twelve years experience of working in research or development in Laboratories or Research Institutions or Scientific Organisations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination; and
			(ii) should have published research work in
DEP- 01/2025- 02	Joint Director (Pay Level-12) (₹ 78,800- 2,09,200)	03	related field. Officers of the Central Government or State Governments or Union Territories or Government Universities or Recognized Research Institutions or Public Sector Undertakings or Semi—Government, Statutory or Autonomous Organizations:-
			(a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 11 or equivalent in the parent cadre or department; and, Possessing the educational qualification as under:
			(b) (i) Bachelor's Degree from a recognised University or Institution; and (ii) Twelve Years' experience in handling administration, finance, human resource development or/ and vigilance matters depending on the post requirement. Desirable: MBA degree or equivalent from a

recognised university or Institution

OR

(c) Full time Degree of Law from a recognised University or institution with twelve years' experience of handling legal matters or working experience as Law Officer in a reputed Government or Autonomous body or Research Institutions or Universities or Public Sector Undertakings or Law firms.

OR

"Master Degree from a recognized **(d)** (i) University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time

OR

PG Diploma of at least one year duration from a recognized University or Institution in Food Safety and Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time.

OR

BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time and

(ii) with eleven years' experience of working in research and development in Laboratory or Research Institutions or Scientific Organisations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination;

OR

(e)(i) Doctorate Degree in any of the aforesaid subjects with nine Years' experience of working in research and development in Laboratories or Research Institutions or Scientific Organizations in

			the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programs involving planning, development and coordination; and (ii) Should have published research work in related field.
DEP- 01/2025- 03	Sr. Manager (Pay Level–12) (₹ 78,800- 2,09,200)	01	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: -
			(a) (i)Holding analogous post on regular basis in the parent cadre or department; or
			(ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in the pay level 11 or equivalent in the parent cadre or department;
			and possessing the educational qualification as under:
			(b)(i) Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute OR
			Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute; and,
			(ii)Ten years 'experience in relevant area
DEP- 01/2025- 04	Sr. Manager (IT), (Pay Level –12) (₹ 78,800- 2,09,200)	01	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi – Government, Statutory or Autonomous Organizations: -
			(a)(i) Holding analogous post on regular basis in the parent cadre or department; or
			(ii)With five years' regular service in the grade rendered after appointment thereto on a regular basis in the pay level 11 or equivalent; and
			Possessing the education qualifications as under
			(b)(i) B. Tech or M. Tech in Computer Science or any other Engineering Discipline or MCA or Bachelor's Degree in Relevant field. (ii) Ten years of total experience
			(iii) Minimum five years' experience in relevant field.
		i .	

DEP- 01/2025-	Manager (Pay Level-11)	02	Officers of the Central Government or State Governments or Union Territories or
05	(₹ 67,700- 2,08,700)		Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: -
			(a) (i) Holding analogous post on regular basis in the parent cadre or department; or
			(ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 10 or equivalent in the parent cadre or department; and
			Possessing the educational qualification as under:
			(b) (i) Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute
			OR
			Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute
			OR
			Master's degree in Library Sciences or Library and Information Science from a recognized University or Institute; and,
			(ii) Eight years' experience in relevant area
DEP- 01/2025- 06	Manager (IT) (Pay Level-11) (₹ 67,700- 2,08,700)	02	Officers of the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi– Government, Statutory or Autonomous Organizations: -
			 (a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) With three years' regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 7 or equivalent; and
			Possessing the educational qualification as under:
			 (b) (i) B. Tech or M. Tech in Computer Science or any other related Engineering Discipline or MCA or Bachelor's Degree in Relevant field. (ii) Eight years of total experience (iii) Minimum five years' experience in relevant
			field.

	I		
DEP- 01/2025- 07	Assistant Director (OL) (Pay Level–10) (₹ 56,100- 1,77,500)	01	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations:-
			(a) (i) Holding analogous post on regular basis in the parent cadre or department; OR
			(ii) with two years regular service in the grade rendered after appointment thereto on a regular basis in the pay Level 8 or equivalent in the parent cadre or department;
			OR (iii) With three years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 7 or equivalent in the parent cadre or department; OR
			(iv) With eight years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department and;
			Possessing the following educational qualification and experience:
			(b) (i) Master's degree from a recognized University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level;
			Master's degree from a recognized University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level;
			OR Master's degree from a recognized University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of examination at the degree level;
			OR Master's degree from a recognized University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of examination at the degree level; OR
			Master's Degree from a recognized University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level; and
			(ii) Three years' experience of using or applying

DEP-	Administrative	10	terminology (terminological work) in Hindi and translation work from English to Hindi or viceversa, preferably of technical or scientific literature under Central or State Government or Autonomous Body or Statutory Organization or Public Sector Undertaking or Universities or educational institutions OR Three years' experience of teaching in Hindi and English or research in Hindi or English under Central or State Governments or Autonomous Body or Statutory Organization or Public Sector Undertakings or Universities or recognized research or educational institutions Officers of the Central Government or State
01/2025- 08	Officer, (Pay Level–8) (₹ 47,600- 1,51,100)	10	Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: -
			 (a) (i) Holding analogous post on regular basis in the parent cadre or department; or (ii) with two years' regular service in the grade rendered after appointment thereto on a regular basis in the pay level 7 or equivalent in the parent cadre or department; or (iii) with six years' regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department; and, Possessing the educational qualification as under: (b) Bachelor's Degree from a recognized University or Institution and three years' experience in handling administration, finance, human resource development or/ and vigilance and accounts matters depending on the post requirement.
			Desirable : Master degree or MBA (personnel or human resource management or Finance) or CA or CS or ICWA from a recognized university or Institution
DEP- 01/2025- 09	Senior Private Secretary, (Pay Level -08) (₹ 47,600- 1,51,100)	04	Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations with: (a) (i) Holding analogous post on regular basis in the parent cadre or department; or
			(ii) With two years' regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 6 or equivalent in the parent cadre or department.
DEP-	Assistant	01	Officers of the Central Government or State

01/2025- 10	Manager(IT) (Pay Level–7) (₹ 44,900- 1,42,400)		Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: -
			(a) (i) Holding analogous post on regular basis in the parent cadre or department; or
			(ii) With five years' regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department; and
			Possessing the educational qualification as under:
			(b) (i) B. Tech or M. Tech in Computer Science or any other Engineering Discipline or MCA or Bachelor's Degree in Relevant field.
			(ii) 5 Years of total experience
			(iii) minimum 3 years' experience in relevant field
DEP- 01/2025- 11	Assistant, (Pay Level- 06) (₹35,400- 1,12,400)	06	Officers of the Central Government or State Governments or Union Territories or Govt. Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organizations: -
			(a) (i) Holding analogous post on regular basis in the parent cadre; or (ii) with ten years' regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 4 or equivalent in the parent cadre or department and (iii) Possessing three years' experience in administration, human resource development, or/ and vigilance matters depending on the post requirement.
			Possessing the educational qualification as under;
			(b) Bachelor's Degree from a recognized University or Institution.

Food Safety No Standard 2/2020 of India

A statutory Authority established under Food Safety and Standards Act, 2006 (HR Division/Recruitment Cell)

FDA Bhawan, Kotla Road, New Delhi -110002

Dated: 9th October, 2023

OFFICE MEMORANDUM

Sub: IDA-CDA equivalency for various posts of FSSAI on DR and Deputation Basis

The equivalence of CDA vis-à-vis IDA pay scale for the purpose of recruitment on DR and Deputation basis was issued by FSSAI in the past and same has been available on FSSAI website under FAQs on FSSAI Recruitment.

- 2. The issue regarding equivalence of pay scales has been deliberated by the committee constituted by FSSAI and taking into consideration the equivalence of pay between CDA and IDA Pay scales adopted by other Public Sector Enterprises/ Undertakings/ Autonomous Bodies such as WCD/DOPT, NHAI, Indian Railway Stations Development Corporation Ltd., FCI and UIDAI, the committee has recommended the equivalent pay scale as indicated at para 3 below.
- The recommendations of the Committee have been approved by the Competent Authority and accordingly, in supersession of the earlier equivalency, the following revised equivalence of CDA vis-à-vis IDA pay scales are being adopted in FSSAI for future recruitments.

S. No.	CDA Pay Scale	Equivalent IDA Scale
1	Level 6 (35400-112400)	E0 (30000-120000)
2	Level 7 (44900-142400)	E1 (40000-140000)
3	Level 8 (47600-151100)	E2 (50000-160000)
4	Level-10 (56100-177500)	E3 (60000-180000)
5	Level-11 (67700-208700)	E4 (70000-200000)
6	Level-12 (78800-209200)	Three Years in E5 (80000-220000) or E6 (90000-240000)
7	Level-13 (123100-215900)	E7 (100000-260000)
8	Level-14 (144200-218200)	E8 (120000-280000)

- The revised equivalence as mentioned above in Para 3 will be effective immediately.
- This issues with the approval of Competent Authority.

(Sharad Aggarwal) Director (Recruitment)

To.

 All officers of FSSAI/Central Govt./ State Govt./ ABs/ PSUs etc. through FSSAI Website.

Copy for information to: -

PS to CEO(FSSAI), PS to ED(HR)